

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 4190  
TO BE ANSWERED ON 22.03.2021**

**REHABILITATION ASSISTANCE FOR BONDED LABOUR**

**4190. SHRI KESINENI SRINIVAS:  
SHRIMATI MANEKA SANJAY GANDHI:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) detailed break up of men, women, children, transgender people and disabled people who have been provided with rehabilitation assistance since FY 2014-15 to FY 2020-21 along with the break-up of amount provided to the above demographics of freed bonded labour;**
- (b) the year-wise break up of amount allocated for survey efforts to scout bonded labourers;**
- (c) whether there have been instances where the concerned official has refused a bonded labourer from availing the benefits of the scheme, if so, the details thereof;**
- (d) the details of the total number of bonded labourers rescued and rehabilitated under the Central sector Scheme for rehabilitation of bonded labourers, 2016 in the country so far, State/UT-wise; and**
- (e) the details of funds disbursed under the scheme since inception, State/UT-wise**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a): Under the Bonded Labour System (Abolition) Act, 1976 identification, release and rehabilitation of bonded labour is the direct responsibility of the concerned State Government/UT. For these  
Contd..2/-**

**functions, District Magistrates and Sub-divisional Magistrates have been entrusted with certain duties/responsibilities. To assist the District/Sub-divisional Magistrates in discharge of their statutory duties, vigilance committees are constituted at District and Sub-divisional level. For the FY 2014-15 to FY 2020-21 an amount of Rs.1817.40 lakh has been provided for rehabilitation of 14,685 rescued bonded labourers including women and children.**

**(b): The year-wise details of the last 3 years are as under:-**

<b>Year</b>	<b>Amount for survey (in lakh)</b>
<b>2018-19</b>	<b>60.70</b>
<b>2019-20</b>	<b>24.75</b>
<b>2020-21</b>	<b>15.75</b>

**(c): No, Sir.**

**(d): The details are attached at Annexure - I.**

**(e): The details are at Annexure – II.**

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**Annexure referred to in reply to part (d) of Lok Sabha Unstarred Question No. 4190 regarding Rehabilitation Assistance for Bonded Labour.**

State/UT-wise details of bonded labourers rescued and rehabilitated under the Central Sector Scheme for Rehabilitation of Bonded Labourer - 2016

State/UT	Number of Bonded Labour released & rehabilitated
Bihar	2711
Karnataka	1681
Madhya Pradesh	36
Odisha	1000
Rajasthan	1641
Uttar Pradesh	4491
Chhattisgarh	133
Assam	13
Puducherry	9
Jharkhand	118
West Bengal	16
Total	11,849

**Annexure referred to in reply to part (e) of Lok Sabha Unstarred Question No.4190 regarding Rehabilitation Assistance for Bonded Labour.**

**The details of fund disbursed under the Bonded Labour Scheme**

Year	States	Amount (in lakh)
2016-17	Bihar	179.2
	Jharkhand	11.8
	Karnataka	18.1
	Odisha	25.8
	Uttar Pradesh	25.8
	Total	260.70
2017-18	Bihar	54.5
	Chhattisgarh	11.4
	Karnataka	150
	Madhya Pradesh	0.4
	Odisha	74.2
	Rajasthan	15.9
	Uttar Pradesh	358.1
	Total	664.50
2018-19	Assam	2.4
	Bihar	47.6
	Chhattisgarh	127.6
	Pondicherry	1.8
	Uttar Pradesh	74.1
	Total	253.50
2019-20	Karnataka	5
	Tamilnadu	29.75
	Total	34.5
2020-21	Bihar	43.65
	Kerala	15
	West Bengal	11.2
	Gujarat	12
	Rajasthan	9.8
	Assam	2
	Madhya Pradesh	6.2
	Total	99.85